Classification of Technology in the* Manufacture of Drugs

- 1410. SHRI KRISHNA MOHAN BHAMIDIPATI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that a Questionnaire was issued to all foreign drug manufacturing companies in respect of each bulk drug produced by them by the High Level Committee for classification of Technology involved in their process of manufacture of individual drugs;
- (b) whether it is also a fact that neither inhouse process study was done by the committee nor the process of similar drugs produced by Indian Public Sector were compared with the process of foreign companies and the classification was done on the basis of Questionnaire only;
- (c) whether it is a fact that criteria adopted by the committee are of general nature and are involved in each and every process *to* manufacture bulk drugs; and
- (d) if so, what are the details in this regard?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VA9ANT SATHE) (a) Yes, Sir.

- (b) The written replies received from the companies in the prescribed questionnarie were first scrutinised by Technical Officers in the Ministry of C&F with a view to bring out all the aspects relevent to the processes of manufacture of each product. The results of such analysis were then examined in depth by the High Level Committee, which did not consider any study of in-house process necessary. Processes of Similar products produced by Indian sector|Public Sector units were not relevent to the Work of the High Level Committee,
- (c) and (d) The High Level Committee had carefully examined and recorded the details of the criteria and reasons for con sidering the proceesses as involving high technology.

Criteria involved in the Manufacture of Lomotil

- 1411. SHRI KRISHNA MOHAN BHAMIDIPATI: Will the Minister of CHEMICALS AND FERTILIZERS bo pleased to refer to the answer to Unstarred Question 7 given in the Rajya Sabha on the 4th October, 1972 and state:
- (a) whether it is a fact that the process submitted by M/s Glaxo for manufacture of Diphenoxlate Hydrochloride satisfy there of the twelve criteria; and
- (b) if so on what basis General Drug Research Institute, Lucknow, gave the opinion that the technology content and scale of operation justify that Lomotil involves low technology?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) No, Sir.

(b) Does not arise.

Abolition of off-the-shelf sale of coal

- 1412. SHRI G. C. BHATTACHARYA: Will the Minister of ENERGY be pleased to State:
- (a) whether Government propose to abolish the system of off-the-shelf sales of coal:
 - (b) if so, what are the reasons therefor;
- (c) whether three foreign consultancy agreements and the three contracts for foreign collaboration, which were cancelled by the Coal India Limited are likely to be restored; and
 - (d) if so what are the reason herefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DAL-BIR SINGH): (a) No Sir.

- (b) Does not arise.
- (c) and (d). Government is not aware of any foreign consultancy agreements/ contracts which were cancelled and are now likely to be restored.